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## (2024) 11 SIK CK 0053

## **Sikkim High Court**

**Case No:** I.A. No. 01 Of 2023, 02 Of 2024, I.A. No. 03 Of 2024 In Second Appeal From Judgment And Decree 105 Of 2023 (Filing No.)

Nim Dawa Sherpa And Another

**APPELLANT** 

Vs

Lakpa Sherpa And Others

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Puja Kumari Singh, N. Rai, Tara Devi Chettri

## **Judgement**

Meenakshi Madan Rai, J

Learned Senior Counsel for the Respondent No.1 submits that response to I.A. No.02 of 2024 and I.A. No.03 of 2024 has been filed on 28-11-2024.

Learned Counsel appearing on behalf of Mr. Sajal Sharma, Learned Counsel for the Applicants verbally seeks time on grounds that the Counsel on

record is out of station on medical treatment.

Not opposed.

Considered and ordered accordingly.

In view of the intervening Winter Vacation, list thereafter.